

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1442
ANSWERED ON:31.07.2001
STATUE OF VINAYAK DAMODAR SAVARKAR IN GOVT. OFFICES
Y.G. MAHAJAN

Will the Minister of HOME AFFAIRS be pleased to state:

to the reply given to USQ No. 5522 on 24.4.2001 and state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof;
- (c) whether the Government have stipulated a time limit for taking proper and necessary action in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a)to(e): As informed by the Ministry of Urban Development, only one representation has been received by them from Shri Y.G. Mahajan, M.P. regarding installation of the statue of Vinayak Damodar Savarkar in Govt. offices. This issue has to be considered by a High Level Committee set up by the Ministry of Urban Development to examine all such requests.

It may not be possible to stipulate a specific time limit for taking final decision on such requests.